## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : TCP/109/2017 NAME OF THE PETITIONER(S) : G.S RAJESH NAME OF THE RESPONDENT(S) : MARS CONSORTIUM INFRA PVT LTD & 5 UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM S. Santhosh. Cont J. For-Mr-P. Giridham R. LAKSHMI RATAN Petitione S-AKILA For Pushpa Meron

## **ORDER**

Ms.R.Lakshmi Ratan, Counsel for the petitioner present. Mr.S.Santhosh, Counsel for R2 present. The petitioner visited the registered office of the Company with regard to which the interim report has been filed. Put up on 11.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(Ch.MOHD SHARIF TARIQ) MEMBER (JUDICIAL)

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